

**Fourteenth Loksabha**

**Session : 4**

**Date : 16-03-2005**

**Participants : Baalu Shri T.R., Rajasekharan Shri M.V., Baalu Shri T.R., Ramdoss Dr. Anbumani, Muniyappa Shri K.H., Chavan Shri Prithviraj**

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**Title : Papers laid on the Table of the House by members/Ministers.**

MR. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS AND MINISTER OF SHIPPING (SHRI T.R. BAALU): On behalf of my colleague Shri Mahabir Prasad, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited, Moti Daman, for the year 2003-2004.

(ii) Annual Report of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited, Moti Daman, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1739/2005)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Entrepreneurship, Guwahati, for the year 2003-2004, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Entrepreneurship, Guwahati, for the year 2003-2004.

(Placed in Library, See No. LT-1740/2005)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Small Industry Extension Training, Hyderabad, for the year 2003-2004, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Small Industry Extension Training, Hyderabad, for the year 2003-2004.

(Placed in Library, See No. LT-1741/2005)

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS AND MINISTER OF SHIPPING (SHRI T.R. BAALU): Sir, I beg to lay on the Table--

- (1) A copy of the Merchant Shipping (Levy of Oil Pollution Cess) Amendment Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 66 (E) in Gazette of India dated the 11<sup>th</sup> February, 2005 under sub-section (3) of section 458 of Merchant Shipping Act, 1958.

(Placed in Library, See No. LT-1742/2005)

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

(i) G.S.R. 39 (E) published in Gazette of India dated the 20<sup>th</sup> January, 2005 approving the Madras Port Trust (Pay and Allowances, etc.) Amendment Regulations, 2005.

(ii) G.S.R. 62 (E) published in Gazette of India dated the 10<sup>th</sup> February, 2005 approving the Visakhapatnam Port Employees' (Classification, Control & Appeal) Amendment Regulations, 2005.

(Placed in Library, See No. LT-1743/2005)

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Ennore Port Limited, Chennai, for the year 2003-2004.

(ii) Annual Report of the Ennore Port Limited, Chennai, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-1744/2005)

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS): Sir, on behalf of my colleague Shrimati Panabaka Lakshmi, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 2002-2003.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 2002-2003, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Medical Research, New Delhi, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-1745/2005)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2003-2004, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-1746/2005)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2003-2004, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Biologicals, Noida, for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT-1747/2005)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI K.H. MUNIYAPPA): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

- (1) S.O. 157 (E) published in Gazette of India dated the 3<sup>rd</sup> February, 2005 regarding levy of fee from the user of the four-laned stretches of National Highway No. 45 in the State of Tamil Nadu.
- (2) S.O. 158 (E) published in Gazette of India dated the 3<sup>rd</sup> February, 2005 regarding levy of fee from the user of the cable stayed bridge across river Yamuna at Allahabad/Naini on National Highway No. 27 (Allahabad-Mangawan section) in the State of Uttar Pradesh.

- (3) S.O. 180 (E) published in Gazette of India dated the 9<sup>th</sup> February, 2005 regarding levy of fee from the user of the four-laned stretches of National Highway No. 8A in the State of Gujarat.
- (4) S.O. 1404 (E) published in Gazette of India dated the 23<sup>rd</sup> December, 2004 authorizing M/s Aryan Toll Road Private Limited, Mumbai or its legal representatives, to collect and retain fees on mechanical vehicles, for the use of four laning and strengthening of Pune-Solapur road of National Highway No. 9 in the State of Maharashtra.
- (5) S.O. 54 (E) published in Gazette of India dated the 14<sup>th</sup> January, 2005 regarding acquisition of land for construction of bypass on National Highway No. 50 (outside the Sangamner town) in the State of Maharashtra.

(Placed in Library, See No. LT-1748/2005)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for the year 2005-2006.

(Placed in Library, See No. LT-1749/2005)

प्रधान मंत्री कार्यालय में राज्य मंत्री (श्री पृथ्वीराज चव्हाण) : अध्यक्ष महोदय, मैं निम्नलिखित अनुदानों की विस्तृत मांगों की एक-एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण) सभा पटल पर रखता हूँ :-

- (1) अंतरिक्ष विभाग की र्वा 2005-06 की। (Placed in Library, See No. LT-1750/2005)
- (2) परमाणु ऊर्जा विभाग की र्वा 2005-06 की। (Placed in Library, See No. LT-1751/2005)

**12.01 ½ hrs.**

**PUBLIC ACCOUNTS COMMITTEE**

**Seventh and Eighth Reports**

